<u> भारतीय रिज़र्व बैंक / Reserve Bank of India</u>



संचार विभाग / Department of Communication

#### Request for Proposal (RFP) for Selection of Media Monitoring (including Social Media) and Analysis Service <u>Minutes of the Pre-bid meeting held on March 17, 2025</u>

**E-Tender** - <u>RBI/DoC-Central Office Departments/Others/31/24-25/ET/992 | RFP for</u> Media Monitoring (including Social Media) and Analysis Service

The pre-bid meeting for the captioned work was held at 03:00 PM on March 17, 2025, over Web Ex, as per the Notice Inviting Tender published in RBI website and MSTC Portal. The meeting was chaired by Shri Ajit Prasad, Deputy General Manager, DoC. The list of participants from DoC and interested prospective bidders is placed in the document in <u>Annex A</u>.

Sr. No.	Reference (relevant page(s) in Tender Document)	Existing clause	Queries / Statements from the firm	Answers / Clarifications from the Bank's side, if any.
,	Pg No – 10	The newsletter should		There is no change
	E. Scope of	be curated to pick the		in the criteria.
	work	news of the day, most	-	
	Sr. No. a) iv)	relevant to the Bank		
		(from target national	•	
		and international media	•	
		sources) and delivered		
		in a completely curated,		
		easily readable		
		desktop, laptop, iPad,		
		tablets and mobile		
		device-friendly format,		
		before 0700 am IST		
		every day		
,	Pg. No. 28			This criterion is no
	Annex III,	company should be		<b>U</b> 1
	Eligibility	positive in each of the		
	Criteria	last three years and		from the RFP.
	Response	minimum net worth of		`
	Sheet - Point 3	the service provider,		<u>Addendum</u> )
		averaged for the past		
		three years, as per the		
		last three audited		

2. The queries raised and the clarifications issued are as under:



,				
		annual balance sheets	of last three	
		should be above ₹50	years?	
		lakh.		
C	) Pg. No. 28 Annex III, Eligibility Criteria Response Sheet – Point 4	and analysis service should be minimum ₹5 Crore for last three years	requested for the relaxation of this criterion.	The annual income from Media Monitoring (including Social Media) and analysis service should be minimum ₹2 Crore for last three years as per the audited balance sheets. (Refer to Addendum)
d	) Pg. No. 28	The bidder should have	The bidders	There is no change
	Annex III,	positive net profit (profit		-
	Eligibility	after tax) in each of the		
	Criteria	last three years, that is,		
	Response	financial years – 2021-		
	•	22, 2022-23 and 2023-		
		24 with a minimum net		
		profit (after tax) of ₹40		
		lakhs (Rupees Forty		
		Lakhs only) as on		
		March 31, 2024.		
е	) Pg. No. 16	As a part of its bid, the	The bidders	MSMEs are
	Submission of	bidder should submit		
	Tender	Earnest Money Deposit		
	Point No. 2	(EMD) in the form of		
	Earnest Money		(EMD).	(EMD) for work
	Deposit (EMD)		().	orders up to ₹10
		mentioned above),		lakhs. In this case,
		along with the other		total cost of work is
		required documents,		₹2 crore, hence
		for an amount		there will be no
		equivalent to		exemption from
		₹4,00,000/- (Four Lakh		EMD.
		only).		
		<i>j</i> /.		



Pg. No. 29 Annex III, Eligibility Criteria Response	required to have experience of at least five years in Media Monitoring (including	requested to reduce the five years to three years.	
	Analysis service.		<b></b>
Technical Evaluation Point No. 1	bidder in years in Media Monitoring (including Social Media) and analysis service. a) 5 – 8 years b) More than 8 years"	requested to revise the criteria and it should contain i) 3-5 years and ii) more than 5 years' experience.	in the criteria.
Pg. No – 11 E.Scope of work Sr. No. a) vii)	able to search and access full text news articles from an archive. The archive should contain news items of past ten years and should be available on vendor's server even after the termination or	requested for clarification.	The platform/dashboard should allow the user to search the news article on the platform with the period of the last ten years.
Pg. No – 12 E.Scope of work Sr. No. b) ii)	Appropriate meta- tagging technology should be available to facilitate rendering of relevant content. The search functionality should allow users to search news articles across media sources (print, online, business/ news wires, etc.) as well as social media 'X', (formerly Twitter), Facebook (Meta), LinkedIn, Instagram,	requested for clarification on	It is expected that the social media reports of all the major central banks reports, i.e., Federal Reserve, European Central Bank, Bank of England, Bank of Japan, Bank of Korea, Bank of Canada, etc. are available. This list is illustrative and not exhaustive.
	Annex III, Eligibility Criteria Response Sheet – Point 7 Pg. No. 30 Technical Evaluation Point No. 1 Pg. No – 11 E.Scope of work Sr. No. a) vii) Pg. No – 12 E.Scope of work	Annex III, Eligibilityrequired to have experience of at least five years in Media Monitoring (including Sheet – Point 7Pg. No. 30"Experience of the bidder in years in Media Monitoring (including Point No. 1Pg. No – 11 E.Scope of workThe users should be able to search and access full text news articles from an archive. The archive should contain news items of past ten years and should be available on vendor's server even after the termination or expiry of contract.Pg. No – 12 E.Scope of workAppropriate meta- tagging technology workPg. No – 12 Facebook (Meta), revent content. The search news articles across media sources (print, online, business/ news wires, etc.) as well as social media 'X', (formerly Twitter), Facebook (Meta),	Annex III, Eligibilityrequired to have experience of at least reduce the five years to three years to three years.Response Sheet – Point 7Social Media) and Analysis service.requested to years.Pg. No. 30 Technical Evaluation"Experience of the bidder in years in Media point No. 1The bidder requested to revise the criteria analysis service.Pg. No. 1Social Media) and analysis service. a) 5 – 8 years b) More than 8 years"ii) 3-5 years and iii) more than 5 years' experience.Pg. No – 11 E.Scope of work Sr. No. a) vii)The users should be able to search and access full text news atticles from an archive. The archive should contain news items of past ten years and should be available on vendor's server even after the termination or expiry of contract.The bidder requested for clarification.Pg. No – 12Appropriate meta- tagging technology work Sr. No. b) ii)Appropriate meta- tagging technology should be available to search functionality should allow users to search functionality should allow users to search news articles across media sources (print, online, business/ news wires, etc.) as well as social media 'X', (formerly Twitter), Facebook (Meta), LinkedIn, Instagram,The view of the provident of the



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		world by date, subject,			
		region, sources,			
		author, etc., or by			
		applying specific key			
		words. The			
		functionality should			
		also provide the users			
		the facility to search,			
		share (on WhatsApp,			
		etc.), save and print			
		the contents as per			
		requirement. The			
		software tool to search			
		and monitor news of			
		interest to the Bank			
		should be flexible and			
		help customising the			
		searches/ alerts as and			
		when required. Also,			
		social media reports of			
		major central banks			
		should be available as			
		and when required.			
j)	Pg. No – 12	There should be facility	The	bidder	The tool should be
	E.Scope of	for these users to	requested	for	customizable and
	work	perform media	elaboration	ı.	allow the users to
	Sr. No. b) iii)	analytics. Tools for			generate the
		measuring media			reports, graphs or
		space in terms of			comparison etc on
		column, centimetres,			the platform.
		bytes, etc., and			
		presenting the results			
		in graphs or other			
		visualisations to			
		facilitate and assist the			
		Bank in this process			
		should be part of the			
		offer.			
			l		

#### Please note:

i) This document (minutes of the Pre-Bid Meeting) shall form a part of the tender. Hence, it shall be signed and uploaded on MSTC along with the tender by the tenderers.



ii) Rest of the terms and conditions and specifications of the bid document shall continue to remain the same.

iii) The above amendments/ clarifications are issued for the information of all the intending bidders.

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# संचार विभाग / Department of Communication

Annex A

## List of participants

## Participants from Department of Communication, RBI

Sr. No.	. Name Designation	
1	Smt. Shweta Sharma	General Manager
2	Shri Ajit Prasad	Deputy General Manager
3	Smt. Subhra Das	Manager
4	Shri Rohit Kumawat	Manager
5	Shri Harish A C	Manager
6	Shri Vishal Mesurani	Assistant Manager

## **Participating Agencies**

Sr. No.	Name of Agency		
1	M/s Meltwater India Pvt. Ltd		
2	M/s Cyfuture		
3	M/s Locobuzz		
4	M/s Bluevine Technologies Pvt. Ltd.		
5	M/s Goldmine Advertising Ltd.		
6	M/s Urban Digital Services		